

an>

Title: Need for relaxation of norms under Pradhan Mantri Gram Sadak Yojana.

SHRIMATI PRATYUSHA RAJESHWARI SINGH (KANDHAMAL): This is a major challenge for the entire state of Odisha more so for the Aspirational Districts like Kandhamal, Nayagarh & Boudh. The State Government has identified the unconnected habitations. Government of India may provide special dispensation for connecting the unconnected habitations even by way of relaxation of the norm for coverage under Pradhan Mantri Gram Sadak Yojana. According to PMGSY guidelines, connectivity and up-gradation of existing damaged roads connecting habitations having populations of 250 IAP District and 500 and above in non-IAP Districts are eligible for sanction. In order to facilitate medial care and better all weather communication, Government of India may consider to relax the norms for providing connectivity and up-gradation of existing roads connecting habitations having population of 100 and above as being done for 38 LWE Blocks in the State. The smaller habitations with population less than 100 may be covered by adopting cluster approach and distance criteria of 1.5 K.M. in hilly area and .5 KM in non-hilly area may also need some relaxation.

Government of Odisha have proposed to provide special dispensation for connecting the un-connected habitations and up-gradation of existing roads by way of relaxation of the norms

for coverage under PMGSY as is being done for LWE Blocks. Ministry of Rural Development may consider the proposal of the State Government of Odisha.